

2706/2022

## Declaration of Assets and Liabilities

Year-2021-22

I, Amitesh Ranjan son of Late Anjani Kumar Srivastava, aged -37 yrs, belonging to Bihar Vidhan Sabha Secretariat Service and presently working as Section Officer in Bihar Vidhan Sabha, Patna give herein below the details of the assets (immovable, movable, bank balance etc. ) of myself, my spouse and dependants.\*

### A. Details of movable assets

( Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name Shruti Soni	Dependant-1 Name Anika Ranjan	Dependant-2 Name	Dependant Name
(i)	Cash	Rs. 15,000.00/-	Rs. 10,000.00/-	-----	-----	-----
(ii)	Deposits in Banks, financial Institution and Non- Banking Financial Companies	FD-Rs 20,00,000.00/-	NA	-----	-----	-----
(iii)	Bonds, Debentures and Shares in Companies,	SIP- 5,000.00/-	NA	-----	-----	-----
(iv)	Other Financial Institutions, NSS, Postal Saving, LIC Policies, etc	PPF- 39,000.00/- LIC Policy- 25 Lacs, NPS- 3,40,000.00/-	LIC Policy- 15 Lacs	LIC Policy- 5 Lacs	-----	-----
(v)	Motor Vehicles (details of make, etc)	ALTO 800 LXI (2015) Honda Activa (2017)	NA	-----	-----	-----
(vi)	Jewellery (details of weight and value)	NA	Gold- 20gm Value-Rs.1,00,000/- (approx.)	-----	-----	-----
(vii)	Other assets, such as values of claims/ interests	NA	NA	-----	-----	-----

Note :- Value of Bond/ shares/ debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\*. Dependant here means a person substantially dependant on the income of the employee.

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**B. Detail of Immovable assets.**

(Note :- Properties in joint ownership indicating the extent of joint ownership will also have to be indicated)

Sr. No.	Description	Self	Spouse Name Shruti Soni	Dependant-1 Name Anika Ranjan	Dependant-2 Name	Dependan Name
(i)	Agricultural Land- Location (s)- Survey Number (s)- Extent (Total Measurement)- Current market value	NA	NA	-----	-----	-----
(ii)	Non-Agricultural Land- Location (s)- Survey Number (s)- Measurement- Current market value	NA	NA	-----	-----	-----
(iii)	Buildings (Commercial and residential)Location (s)- Survey/door number(s)- Extent (Total measurement)- Current market value	NA	NA	-----	-----	-----
(iv)	House/Apartments, etc- Location(s)- Survey/door number Extent (Total measurement)- Current market value	3 BHK- Jagdeo Path, Patna- 1240 sqft- 45 lacs	NA	-----	-----	-----
(v)	Others (such as interest in property)	NA	NA	-----	-----	-----

(2) I give herein below the details my liabilities/ over dues to public financial institutions and government dues :-

[Note : Please give separate details for each item]

Sr. No	Description	Name & Address of Bank/ Financial Institutions (s)/ Department (s)	Amount outstanding as on.....
(a)	(i) Loans from Banks	NA	-----
	(ii) Loans form Financial Institutions	-----	-----
	(iii) Government Dues :	-----	-----
	(a) dues to departments dealing with government accommodation	-----	-----
	(b) dues to department dealing with supply of water	-----	-----
	(c) dues to departments dealing with supply of electricity	NA	-----
	(d) dues to departments dealing with telephones	NA	-----

	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NA	-----
	(f) Other dues, if any	-----	-----
(b)	(i) Income Tax including surcharge (also indicate the assessment year upto which income tax return filed. Give also Permanent Account Number (PAN))	Nil Assessment Year- 2020-21 PAN- AJEPR0639M	-----
	(ii) Wealth Tax [Also indicate the assessment year upto which wealth Tax return filed.]	-----	-----
	(iii) Sales Tax [Only in case of proprietary business]	-----	-----
	(iv) Property Tax	-----	-----

**C. PERSONAL DETAIL :**

- i) GPF/CPF/PRAN NO :-
- ii) Gender :-  (M/F)
- iii) Date of Birth :-         (DD/MM/YYYY)
- iv) Class/Group :-  (A/B/C)
- v) Cadre :-   
(Full Name e.g., B.A.S. Bihar Administrative Service.  
B.S.S. Bihar Secretariat Service etc.)
- vi) Home District :-

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature :- *Amitesh Ranjan*  
Name of Employee:- **AMITESH RANJAN**  
Designation:- **Section Officer**  
Department :- **Bihar Vidhan Sabha Secretariat,**

Patna

Place :- Patna

Date :- 08.02.2022

**Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.**